

the Convention of 29 May, 1993 on Protection of Children and Cooperation in Respect of Inter-country Adoption. Thus a simplified law should be enacted on the subject in the light of this Convention.

**Statement-II**

*Total number of Complaints received in MOIA State wise up to June, 2009*

Sl. No.	Name of the State	Number of cases
1	Punjab	86
2	Delhi	56
3	Haryana	20
4	Uttar Pradesh	18
5	Andhra Pradesh	31
6	West Bengal	13
7	Maharastra	15
8	Gujarat	16
9	Tamil Nadu	21
10	Kerala	12
11	Jammu and Kashmir	7
12	Bihar	4
13	Rajasthan	6
14	Karnataka	3
15	Madhya Pradesh	3
16	Assam	2
17	Orissa	2
18	Chhattisgarh	1
19	Uttaranchal	1
20	Uttarakhand	1
21	Himachal Pradesh	1
TOTAL		319

**Assistance to Pakistani citizens uprooted due to military operation**

2165. SHRI RAMDAS AGARWAL: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government is aware of the recent developments in Pakistan when its army is rooting out Talibans and terrorist outfits who are waging furious war in that country due to which millions of Pakistani citizens are suffering and became homeless and living in refugee camps; and

(b) if so, whether Government of India plans to help such people who are suffering due to war between Taliban and Pakistan's army, on humanitarian grounds?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI PRENEET KAUR): Yes.

(b) No request has been received from the Government of Pakistan for assistance in this regard.

#### **Amenities in urban areas**

2166. SHRIMATI MOHSINA KIDWAI: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether Government is aware that in a recent report published by UNDP, India: Urban Poverty Report, it has been mentioned that India will have over 41 per cent of its population, around 575 million people living in urban areas by 2030, from the figures of 286 million;

(b) if so, whether Government has envisaged any plan for the requirement of housing and their living conditions in these urban places; and

(c) the present situation in this regard and the amenities and housing infrastructure Government proposes to have for the present 80 million population in urban areas?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA): (a) Yes, Sir. The "India: Urban Poverty Report" predicts that if the existing conditions prevail, the urban population of India may go up from above 315 million in 2005 to about 650 million in 2030.

(b) and (c) Government launched the Jawaharlal Nehru National Urban Renewal Mission (JNNURM) in December, 2005 with the basic objective to strive for holistic slum development by providing adequate shelter and basic infrastructure facilities to the urban poor/slum dwellers in identified urban areas. Additional Central Assistance is provided to States for taking up projects for housing and infrastructural facilities for slum dwellers/urban poor in 65 select cities in the country under the Sub-Mission on Basic Services to the Urban Poor (BSUP). Other cities and towns are covered under the Integrated Housing and Slum Development Programme (IHSDP). The Government has also launched new scheme of Affordable Housing in Partnership with an outlay of Rs. 5000 crores for construction of 1 million houses for EWS/LIG/MIG with at least